

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI.

OA 1116/95

Date of decision 2-5-1996

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Baljit Singh
Fitter, Token No. 2710
505, Army Base Workshop,
Delhi Cantt-110010

... Applicant

(By Advocate Shri N.Kinra)

vs.

1. Union of India through the
Secretary,
Govt. of India
Ministry of Defence, South
Block, New Delhi

2. Commandant,
505, Army Base Workshop,
Delhi Cantt-110010

3. Colonel (Administration)
Disciplinary Authority,
505-Army Base Workshop
Delhi Cantt-110010

... Respondents

(By Advocate Shri M.K.Gupta)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

^{1 for the applicant}
We have heard Shri Kinra and Shri M.K.Gupta,
counsel for the respondents.

2. Both counsel agree that this O.A. may be disposed of with a direction to the respondents to dispose of the applicant's appeal petition dated 31-7-1995 said to have been filed before the Appellate Authority, within a period of three months from the date of receipt of a copy of this order.

3. Thereafter, if the applicant is still aggrieved it will be open to him to agitate his grievance through

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(10)

appropriate original proceedings in accordance with law, if so advised.

4. This O.A. stands disposed of accordingly. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

Adige
(S.R. Adige)
Member (A)